

Date : Office Report

Orders

Letter dtd. 2/4/98
recd. from applicant
indicating the
withdrawal of
O.A. is placed
herewith in
person & order
of Court on 20/4/98
as per direction.

Dated : 20.4.98 (53)

None for the applicant.

Respondents by Mr. V.S. Masurkar.

The applicant has filed
an application praying for permission
to withdraw the O.A. Accordingly,
the O.A. is permitted to be withdrawn.
No costs.



(P.P. Srivastava)
M(A)



(R.G. Vaidyanathan)
NC

6/2/98
Noted

Order/Judgment (5) attached
to Applicant's application (3)
on 4/7/98

20/5/98